

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 1160
TO BE ANSWERED ON 6th FEBRUARY, 2026**

AYUSHMAN AROGYA MANDIRS AND URBAN HEALTH SERVICES

**1160. SMT. BHARTI PARDHI:
SHRI NARESH GANPAT MHASKE:
SHRI RAVINDRA DATTARAM WAIKAR:
DR. SHRIKANT EKNATH SHINDE:
SHRI SHRIRANG APPA CHANDU BARNE:
SHRI RAMASHANKAR VIDHARTHI RAJBHAR:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Ayushman Arogya Mandirs, including Urban Health and Wellness Centres (Urban HWCs), operational in the country, particularly in slum areas of metropolitan cities such as Mumbai, Thane and Pune and in districts of Uttar Pradesh including Deoria and Ballia, State-wise and district-wise;
- (b) the details of availability of free medicines and diagnostic services at these centres under the Free Drugs Service Initiative along with the number of diagnostic tests provided and the sanctioned, released and expenditure amounts, especially in Uttar Pradesh, State-wise and district-wise;
- (c) the current status of deployment of telemedicine services (e-Sanjeevani) at these centres for providing specialist consultations, State-wise and district-wise;
- (d) the measures taken/proposed to be taken by the Government to screen urban and rural poor populations for non-communicable diseases such as hypertension and diabetes under Ayushman Bharat and allied programmes; and
- (e) the steps taken/proposed to be taken by the Government to strengthen the disease surveillance system, particularly in densely populated urban pockets and the districts in Uttar Pradesh which have not yet achieved the targets for Maternal Mortality Rate (MMR), Infant Mortality Rate (IMR) and Total Fertility Rate (TFR)?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (e): As reported by States/UTs on Ayushman Arogya Mandir (AAM) portal, 1,82,944 AAMs [erstwhile Ayushman Bharat Health and Wellness Centres (AB-HWCs)], including urban AAMs, have been operationalized across the country by strengthening Sub Health Centres (SHCs) and Primary Health Centres (PHCs), as on 31.12.2025. State/UT-wise

number of AAMs operationalized across the country is enclosed as Annexure-I.

The cumulative number of AAMs operationalized in districts of Maharashtra such as Mumbai, Thane and Pune, including slum areas of metropolitan cities and in districts of Uttar Pradesh including Deoria and Ballia, as on 31.12.2025, is enclosed as Annexure-II.

Under Free Drugs and Free Diagnostics Service Initiative, Government of India provides financial support to States/UTs for 106 drugs & 14 diagnostic tests at SHC-AAM and 172 drugs & 63 tests at PHC-AAM level. The State-wise details of State Program Implementation Plan (SPIP) approvals and expenditure for Free Drugs Services Initiative and Free Diagnostics Services Initiative under NHM from F.Y. 2022-23 to F.Y.2024-25 including Uttar Pradesh are enclosed as Annexure-III and IV respectively.

The teleconsultation services, available at all operational AAMs across the country including rural and urban areas, enables people to access the specialist services closer to their homes addressing concerns of physical accessibility, shortage of service providers and to facilitate continuum of care. Total teleconsultations conducted at AAM are 42.66 crore, as on 31.12.2025.

Under the National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD), a population-based initiative for prevention, control and screening for common NCDs has been rolled out in the country under National Health Mission (NHM). A significant improvement has been reported in the screening and management of Non-communicable diseases (NCDs) with over 40.13 crore individuals for Hypertension and 39.86 crore for Diabetes, screened/examined for NCD at Primary Health facilities including AAM, as per NP-NCD portal as on 31.12.2025.

To strengthen the disease surveillance system, particularly in densely populated urban pockets and districts of Uttar Pradesh that have not yet achieved targets for Maternal Mortality Rate (MMR), Infant Mortality Rate (IMR) and Total Fertility Rate (TFR), Government is implementing the Integrated Disease Surveillance Programme (IDSP) for early detection and timely response to disease outbreaks and has enhanced monitoring of maternal and child health indicators under Reproductive Maternal Newborn Child Adolescent Health Plus Nutrition (RMNCAH+N) strategy.

Annexure-I

State/UT-wise number of AAMs operationalized across the country, as on 31.12.2025:

S.No.	State/UT	Total no. of operational AAMs
1	Andaman & Nicobar Islands	129
2	Andhra Pradesh	11,871
3	Arunachal Pradesh	511
4	Assam	4,963
5	Bihar	12,144
6	Chandigarh	60
7	Chhattisgarh	5,898
8	Delhi	222
9	DNH&DD	95
10	Goa	306
11	Gujarat	10,696
12	Haryana	3,269
13	Himachal Pradesh	2,764
14	Jammu & Kashmir	3,168
15	Jharkhand	4,155
16	Karnataka	10,126
17	Kerala	7,183
18	Ladakh	321
19	Lakshadweep	13
20	Madhya Pradesh	12,676
21	Maharashtra	12,933
22	Manipur	420
23	Meghalaya	621
24	Mizoram	412
25	Nagaland	485
26	Odisha	7,374
27	Puducherry	133
28	Punjab	3,311
29	Rajasthan	12,669
30	Sikkim	184
31	Tamil Nadu	8,502
32	Telangana	5,050
33	Tripura	1,131
34	Uttar Pradesh	23,336
35	Uttarakhand	2,357
36	West Bengal	13,456
Total		1,82,944

Annexure-II

District-wise number of AAMs operationalized across the country, as on 31.12.2025:

S.N.	STATE	DISTRICT	Total AAM Operational
1.	Maharashtra	Mumbai Sub (Urban)	178
2.	Maharashtra	Mumbai	55
3.	Maharashtra	Thane	347
4.	Maharashtra	Pune	825
5.	Uttar Pradesh	Saharanpur	392
6.	Uttar Pradesh	Muzaffarnagar	306
7.	Uttar Pradesh	Bijnor	418
8.	Uttar Pradesh	Moradabad	363
9.	Uttar Pradesh	Rampur	267
10.	Uttar Pradesh	Jyotiba Phule Nagar	215
11.	Uttar Pradesh	Meerut	360
12.	Uttar Pradesh	Baghpat	182
13.	Uttar Pradesh	Ghaziabad	297
14.	Uttar Pradesh	Gautam Buddha Nagar	101
15.	Uttar Pradesh	Bulandshahr	418
16.	Uttar Pradesh	Aligarh	411
17.	Uttar Pradesh	Mahamaya Nagar	206
18.	Uttar Pradesh	Mathura	186
19.	Uttar Pradesh	Agra	486
20.	Uttar Pradesh	Firozabad	289
21.	Uttar Pradesh	Mainpuri	223
22.	Uttar Pradesh	Budaun	373
23.	Uttar Pradesh	Bareilly	560
24.	Uttar Pradesh	Pilibhit	264
25.	Uttar Pradesh	Shahjahanpur	326
26.	Uttar Pradesh	Kheri	453
27.	Uttar Pradesh	Sitapur	569
28.	Uttar Pradesh	Hardoi	439
29.	Uttar Pradesh	Unnao	344
30.	Uttar Pradesh	Lucknow	353
31.	Uttar Pradesh	Rae Bareli	349
32.	Uttar Pradesh	Farrukhabad	227
33.	Uttar Pradesh	Kannauj	217
34.	Uttar Pradesh	Etawah	191
35.	Uttar Pradesh	Auraiya	157
36.	Uttar Pradesh	Kanpur Dehat	213
37.	Uttar Pradesh	Kanpur Nagar	504
38.	Uttar Pradesh	Jalaun	245
39.	Uttar Pradesh	Jhansi	358

40.	Uttar Pradesh	Lalitpur	150
41.	Uttar Pradesh	Hamirpur	169
42.	Uttar Pradesh	Mahoba	112
43.	Uttar Pradesh	Banda	216
44.	Uttar Pradesh	Chitrakoot	151
45.	Uttar Pradesh	Fatehpur	297
46.	Uttar Pradesh	Pratapgarh	323
47.	Uttar Pradesh	Kaushambi	207
48.	Uttar Pradesh	Allahabad	703
49.	Uttar Pradesh	Barabanki	434
50.	Uttar Pradesh	Faizabad	302
51.	Uttar Pradesh	Ambedkar Nagar	342
52.	Uttar Pradesh	Sultanpur	281
53.	Uttar Pradesh	Bahraich	425
54.	Uttar Pradesh	Shrawasti	125
55.	Uttar Pradesh	Balrampur	254
56.	Uttar Pradesh	Gonda	376
57.	Uttar Pradesh	Siddharth nagar	369
58.	Uttar Pradesh	Basti	342
59.	Uttar Pradesh	Sant Kabir Nagar	222
60.	Uttar Pradesh	Maharajganj	275
61.	Uttar Pradesh	Gorakhpur	677
62.	Uttar Pradesh	Kushinagar	321
63.	Uttar Pradesh	Deoria	321
64.	Uttar Pradesh	Azamgarh	615
65.	Uttar Pradesh	Mau	230
66.	Uttar Pradesh	Ballia	435
67.	Uttar Pradesh	Jaunpur	460
68.	Uttar Pradesh	Ghazipur	377
69.	Uttar Pradesh	Chandauli	261
70.	Uttar Pradesh	Varanasi	341
71.	Uttar Pradesh	Sant Ravidas Nagar (Bhadohi)	149
72.	Uttar Pradesh	Mirzapur	311
73.	Uttar Pradesh	Sonbhadra	224
74.	Uttar Pradesh	Etah	245
75.	Uttar Pradesh	Kanshiram Nagar	185
76.	Uttar Pradesh	Sambhal	273
77.	Uttar Pradesh	Shamli	144
78.	Uttar Pradesh	Hapur	183
79.	Uttar Pradesh	Amethi	247

Annexure-III**State/UT wise details of SPIP Approvals and Expenditure for Free Drugs Services Initiative under NHM from F.Y. 2022-23 to F.Y. 2024-25-(Rs. In lakhs)**

S.N o.	State/UT	2022-23		2023-24		2024-25	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	3.16
2	Andhra Pradesh	2018.90	2018.90	3,615.83	3,615.83	6,420.48	6,265.91
3	Arunachal Pradesh	435.00	414.48	456.00	770.23	436.00	459.42
4	Assam	17638.60	16323.73	15,311.65	12,833.39	21,160.29	18,740.44
5	Bihar	20254.33	18496.39	21,337.69	16,814.49	32,160.12	34,683.84
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	2000.00	9300.00	2,000.00	0.00	2,000.00	0.00
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	807.00	618.64	807.00	372.23	820.46	349.30
11	Gujarat	3487.86	2365.87	3,558.09	2,754.10	3,779.92	2,085.00
12	Haryana	0.00	0.00	0.00	0.00	263.60	6.06
13	Himachal Pradesh	10000.00	6858.25	10,000.00	7,504.34	9,531.45	6,834.96
14	Jammu and Kashmir	1200.00	1200.00	2,900.00	1,600.00	3,077.16	1,008.19
15	Jharkhand	2300.00	648.75	2,300.00	475.10	3,559.67	2,348.10
16	Karnataka	14815.00	3573.60	15,583.00	3,077.49	15,706.09	1,516.59
17	Kerala	25169.00	21648.91	25,169.00	7,000.00	3,995.00	0.00
18	Ladakh	305.00	74.67	305.00	68.58	320.00	190.32
19	Lakshadweep	25.67	20.04	26.95	25.48	26.95	10.05
20	Madhya Pradesh	10272.21	11687.60	11,325.11	15,014.38	42,075.95	19,402.27
21	Maharashtra	29463.29	16840.02	31,799.25	9,026.62	36,976.00	1,745.81
22	Manipur	1580.00	660.67	1,810.00	1,508.16	2,500.90	2,046.96
23	Meghalaya	287.00	592.12	287.00	2,662.75	697.04	405.21
24	Mizoram	354.78	95.83	364.39	416.86	358.38	168.18
25	Nagaland	466.64	385.10	490.00	868.71	524.22	662.01
26	Odisha	1122.78	254.29	1,653.21	905.12	775.17	104.64
27	Puducherry	45.00	35.32	45.00	-	45.00	36.49
28	Punjab	4720.00	9589.11	4,956.00	4,956.00	19,935.77	6,530.28
29	Rajasthan	63193.90	61186.16	63,193.90	59,437.79	107,041.15	94,137.29
30	Sikkim	600.00	663.67	700.00	389.18	425.00	425.15
31	Tamil Nadu	15000.00	11429.09	30,000.00	13,416.74	14,691.72	14,643.72
32	Telangana	7851.68	3562.18	7,851.68	0.00	152.32	152.32
33	Tripura	450.00	68.66	450.00	29.02	215.00	136.92
34	Uttar Pradesh	11733.98	204.68	13,489.33	452.13	19,556.79	719.37
35	Uttarakhand	2792.00	2417.07	2,500.00	1,215.72	2,867.30	2,409.03
36	West Bengal	10000.00	5638.70	10,000.00	435.00	10,000.00	1,317.20

Note:

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs and is provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.

Annexure-IV**State/UT wise details of SPIP Approvals and Expenditure for Free Diagnostics Services Initiative under NHM from F.Y. 2022-23 to F.Y.2024-25-(Rs. In lakhs)**

S.No.	State/UT	2022-23		2023-24		2024-25	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	10368.97	1559.80	16,281.77	15,175.03	9,138.22	8,523.70
3	Arunachal Pradesh	1489.25	1404.15	1,563.70	2,225.30	1,676.00	1,675.88
4	Assam	9136.37	8532.75	9,875.54	11,456.41	9,334.25	7,045.70
5	Bihar	17566.93	6019.67	19,431.74	7,808.68	10,457.56	8,103.86
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	3180.00	3181.95	1,280.00	0.00	3,108.85	2.71
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	0.00	0.00	0.00	0.00	0.00	0.00
11	Gujarat	32.50	6.89	32.00	217.82	422.51	291.56
12	Haryana	0.00	0.00	0.00	0.00	0.00	0.00
13	Himachal Pradesh	2000.00	3271.12	2,000.00	2,642.24	5,000.00	4,693.74
14	Jammu and Kashmir	2364.66	469.76	4,438.59	860.71	3,549.02	1,724.30
15	Jharkhand	0.00	87.05	0.00	104.77	1,848.00	571.11
16	Karnataka	11989.39	4602.80	10,428.97	8,354.52	11,193.06	4,534.81
17	Kerala	1813.12	217.85	0.00	66.40	861.00	379.63
18	Ladakh	87.88	24.00	87.88	67.64	150.00	138.46
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	15707.32	14199.18	16,768.51	17,426.37	18,252.18	17,619.94
21	Maharashtra	18071.71	25007.13	19,866.27	25,097.06	34,629.61	24,406.10
22	Manipur	1050.00	1366.75	1,212.00	368.80	2,500.00	3,479.20
23	Meghalaya	0.00	1001.25	0.00	144.37	0.00	91.66
24	Mizoram	1273.00	102.77	1,368.00	1,358.63	221.84	126.12
25	Nagaland	163.00	0.00	171.15	0.19	179.71	0.00
26	Odisha	5022.08	4091.44	4,356.77	13,115.14	5,027.82	8,180.35
27	Puducherry	7.63	14.93	147.63	3.13	147.62	0.00
28	Punjab	1200.00	4321.95	1,275.00	1,275.00	2,845.31	3,136.32
29	Rajasthan	21621.09	3306.90	21,621.09	786.10	17,973.80	3,893.53
30	Sikkim	72.59	71.26	100.00	98.79	150.00	149.98
31	Tamil Nadu	11208.84	8838.09	19,001.28	3,423.57	8,150.91	5,916.33
32	Telangana	476.04	2993.69	138.60	36.28	0.00	0.00
33	Tripura	1643.00	1919.79	1,855.01	736.85	2,412.66	1,487.48
34	Uttar Pradesh	31934.19	10052.89	37,984.25	13,153.37	42,853.90	15,055.50
35	Uttarakhand	2235.00	1424.69	2,050.00	2,159.46	4,190.00	3,633.68
36	West Bengal	25743.00	21478.76	28,453.28	14,284.88	32,927.89	6,682.89

Note:

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs and is provisional.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.
